

Appendix I : Revenue Receipts of Individual States (Part 8 of 8)

(Rs. lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)
	1	2	3	4	5	6	7	8
TOTAL REVENUES (I+II)	544,398	631,750	665,082	668,269	23,795,293	28,308,334	27,090,046	30,341,409
I TAX REVENUES (A+B)	440,062	513,815	508,800	567,900	16,871,466	20,146,272	18,848,281	21,156,983
A. State's Own Tax Revenue (1 to 3)	440,062	513,815	508,800	567,900	11,798,100	14,113,111	13,307,878	14,911,602
1 Taxes on Income (i+ii)	—	—	—	—	197,056	225,826	226,654	275,523
i) Agricultural Income Tax	—	—	—	—	10,677	21,113	12,920	15,437
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	186,379	204,713	213,734	260,086
2 Taxes on Property and Capital Transactions (i to iii)	19,169	25,015	27,000	40,000	1,118,686	1,419,886	13,90,834	1,585,580
i) Land Revenue	1	15	—	—	141,486	264,236	220,009	262,604
ii) Stamps and Registration Fees	19,168	25,000	27,000	40,000	967,470	1,147,481	1,162,745	1,314,375
iii) Urban Immovable Property Tax	—	—	—	—	9,730	8,169	8,080	8,601
3 Taxes on Commodities and Services (i to vii)	420,893	488,800	481,800	527,900	10,482,358	12,467,399	11,690,390	13,050,499
i) Sales Tax (a to f)	338,786	379,300	379,300	419,300	7,336,391	8,649,030	7,980,529	9,049,574
a) State Sales Tax	338,786	379,300	379,300	419,300	5,849,956	6,641,539	6,384,889	7,252,915
b) Central Sales Tax	—	—	—	—	1,022,129	1,359,058	947,818	1,078,069
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	416,143	631,971	627,138	699,554
d) Surcharge on Sales Tax	—	—	—	—	4,866	54	2,964	3,409
e) Receipts of Turnover Tax	—	—	—	—	473	113	523	566
f) Other Receipts	—	—	—	—	42,824	16,295	17,197	15,061
ii) State Excise	55,722	70,000	70,000	74,000	1,603,553	1,872,452	1,791,858	2,019,039
iii) Taxes on Vehicles	14,234	22,000	18,000	19,000	666,555	772,429	738,365	834,846
iv) Taxes on Goods and Passengers	102	700	700	700	207,474	435,897	408,831	351,547
v) Taxes and Duties on Electricity	—	—	—	—	443,092	511,207	567,767	569,310
vi) Entertainment Tax	—	—	—	—	114,690	87,536	78,399	87,458
vii) Other Taxes and Duties	12,049	16,800	13,800	14,900	110,603	138,848	124,641	138,725
B. Share in Central Taxes #	—	—	—	—	5,073,366	6,033,161	5,540,403	6,245,381
II NON-TAX REVENUE (C+D)	104,336	117,935	156,282	100,369	6,923,827	8,162,062	8,241,765	9,184,426
C. State's Own Non-Tax Revenue (1 to 6)	54,835	69,924	105,959	51,572	3,145,450	3,306,395	3,173,668	3,774,212
1 Interest Receipts	47,728	62,215	99,903	45,262	1,143,769	866,225	920,462	936,296
2 Dividends and Profits	870	600	582	606	15,431	21,159	18,701	20,678
3 General Services	3,538	2,386	2,937	3,061	608,748	812,383	725,581	1,133,629
of which: State Lotteries	—	—	—	—	269,972	473,223	389,690	756,380
4 Social Services (i to viii)	1,188	971	1,238	1,290	231,140	258,664	254,825	279,929
i) Education, Sports, Art and Culture	384	300	400	417	66,110	61,913	62,738	79,095
ii) Medical, Public Health and Family Welfare	525	400	548	571	47,658	76,382	76,565	84,843
iii) Housing	143	130	149	155	11,704	13,557	14,915	17,153
iv) Urban Development	2	3	2	2	12,203	14,149	13,719	15,033

(Rs. lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)
	1	2	3	4	5	6	7	8
v) Labour and Employment	94	90	98	102	12,068	13,564	12,169	12,631
vi) Social Security and Welfare	37	45	38	40	17,637	22,403	18,030	18,849
vii) Water Supply and Sanitation	—	—	—	—	30,036	33,677	31,229	35,501
viii) Others	3	3	3	3	33,724	23,019	25,460	16,824
5 Fiscal Services	—	—	—	—	82	11	7	7
6 Economic Services (i to xvii)	1,511	3,752	1,299	1,353	1,146,280	1,347,953	1,254,092	1,403,673
i) Crop Husbandry	51	40	53	55	27,292	22,846	27,621	29,202
ii) Animal Husbandry	54	50	56	58	8,191	7,978	6,705	7,917
iii) Fisheries	12	15	12	13	6,732	5,587	5,048	5,745
iv) Forestry and Wildlife	4	4	4	4	148,643	181,183	161,169	192,578
v) Plantations	—	—	—	—	262	301	301	277

vi)	Co-operation	9	8	9	9	19,758	20,987	20,683	23,383
vii)	Other Agricultural Programmes	2	2	2	2	6,040	5,672	4,893	5,638
viii)	Major and Medium Irrigation Projects	267	160	278	290	74,163	89,371	71,651	101,445
ix)	Minor Irrigations	14	4	14	14	7,795	10,480	8,842	10,629
x)	Power	7	—	7	7	74,107	108,142	79,222	92,677
xi)	Petroleum	—	—	—	—	37,119	40,331	42,623	50,352
xii)	Village and Small Industries	763	425	521	543	8,055	7,691	6,419	6,965
xiii)	Industries@	19	16	20	21	460,097	564,135	558,477	609,304
xiv)	Ports and Light Houses	—	—	—	—	4,704	6,065	6,018	6,350
xv)	Road Transport	—	1,608	—	—	64,894	82,047	66,612	74,822
xvi)	Tourism	—	—	—	—	1,870	2,005	1,908	2,454
xvii)	Others*	309	1,420	323	337	196,558	193,132	185,900	183,935
D.	Grants from the Centre (1 to 5)	49,501	48,011	50,323	48,797	3,778,377	4,855,667	5,068,097	5,410,214
	1 State Plan Schemes	11,101	10,050	11,340	10,860	1,620,036	1,906,700	1,990,134	2,306,104
	of which: Advance Release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
	2 Central Plan Schemes	—	—	—	—	113,261	329,656	358,135	389,776
	3 Centrally Sponsored Schemes	5,400	5,461	6,483	5,437	718,244	1,171,952	1,217,321	1,415,058
	4 NEC/ Special Plan Scheme	—	—	—	—	12,735	23,904	26,785	63,074
	5 Non-Plan Grants (a to c)	33,000	32,500	32,500	32,500	1,314,101	1,423,455	1,475,722	1,236,202
	a) Statutory Grants	33,000	32,500	32,500	32,500	837,238	950,925	1,053,130	909,203
	b) Grants for Relief on account of Natural Calamities	—	—	—	—	49,972	59,306	71,059	66,249
	c) Others	—	—	—	—	426,891	413,224	351,533	260,750

Notes to Appendix I :

- Additional Resource Mobilisation (ARM) measures are not included in Appendix I; the details of the same are presented in Annexure I. The ARM proposed by the State Governments for 2002-03 is estimated at Rs. 3,528.7 crore.
 - Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except the Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
 - In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Scheme' 'Centre Plan Scheme' 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
 - Figures in respect of Bihar and Nagaland for 2000-01 relate to revised estimates.
 - The budget estimates and revised estimates for 2001-02 and budget estimates for 2002-03 include the three new States, viz., Chhattisgarh, Jharkhand and Uttaranchal formed in November 2000. The accounts for 2000-01 include the data of Chhattisgarh and Uttaranchal for the period November 2000 to March 2001 and do not include those of Jharkhand.
 - Data in respect of lottery receipts (2000-01) 'All States' do not include those of Sikkim due to non-availability of information.
- # In terms of the change in the Constitutional provision for sharing Central taxes between the Centre and the States, all taxes and duties (except surcharge on taxes and duties and any cess for specific purpose) are distributed between the Union and the States from the year 2000-01 as against the earlier provision for sharing of income tax and union excise duty. As full details of States' share in the Central taxes are not uniformly available in the State budgets, only aggregate position of the States' share in Central taxes has been presented
- @ Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.
- * Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

+ In case of Punjab, figure for State Sales Tax for the year 2001-02 (BE) includes Central Sales Tax.

— Nil/Not available.